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## W.P.Nos.25619 and 25896 of 2021

## THE HON'BLE ACTING CHIEF JUSTICE and P.D.AUDIKESAVALU,J.

Learned Assistant Solicitor General of India appearing for the Union of India prays for and is granted four weeks' time to file counters to the petitions. Let the petitions be listed along with W.P.Nos.13055 and 12515 of 2021 on 25.01.2022.

In the meanwhile, the respondents are restrained from taking any coercive action against the petitioners without seeking permission of the Court.

vjt